

The High Court of Judicature at Patna

Commercial Appellate Division in the Patna High Court, Patna

Month -July (2023)

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
5	0	0	5

Commercial Courts of Civil Judges (Senior Division) in Bihar

(Commercial disputes where value of the Suit or Dispute not less than Rs. 3 Lacs and upto Rs. 1 Crore)

Month –July 2023

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
202	39	1	240

Commercial Courts of District Judges in Bihar

(Commercial disputes where value of the Suit or Dispute exceeds Rs. 1 Crore)

Month –July 2023

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
86	3	5	84

Commercial Appellate Courts (at District Judges level) in Bihar

Month –July 2023

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
0	0	0	0

Form 1**List of cases e-filed during the month of July 2023 in the State of Bihar**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile No.	Advocate E-mail Id	Date of registration	Date of e-filing
1	2	3	4	5	6	7	8	9	10
1	Commercial Court of Sub-Judge I	Katihar	01/2023	ICICI Bank Ltd. Vs 1.Ajay Kumar Ray 2.Dhayani Pd. Roy 3.Nirmala Devi	Ashok Kumar Kamti	9905254454	-	17.06.2023	17.06.2023
2	Commercial Court of Sub-Judge I	Katihar	02/2023	ICICI Bank Ltd. Vs 1.Sanjay Kumar Jha 2.Ashok Kumar Jha 3.Kamdeo Jha	Ashok Kumar Kamti	9905254454	-	17.06.2023	17.06.2023
3	Commercial Court of Sub-Judge I	Katihar	03/2023	ICICI Bank Ltd. Vs 1.Sheshnarayan Mandal 2.Anju Devi	Ashok Kumar Kamti	9905254454	-	17.06.2023	17.06.2023
4	Commercial Court of Sub-Judge I	Katihar	04/2023	ICICI Bank Ltd. Vs 1.Shambhu Nath Singh 2.Uma Devi	Ashok Kumar Kamti	9905254454	-	17.06.2023	17.06.2023
5	Commercial Court of Sub-Judge I	Katihar	05/2023	ICICI Bank Ltd. Vs 1.Manish Kumar Singh 2.Barun Kumar Singh 3.Subash Kumar Singh	Ashok Kumar Kamti	9905254454	-	17.06.2023	17.06.2023
6	Commercial Court of Sub-Judge I	Katihar	06/2023	ICICI Bank Ltd. Vs 1.Shekh Siddik 2.Jinat Pravin	Ashok Kumar Kamti	9905254454	-	17.06.2023	17.06.2023

Form 2

List of cases in which e-payment of Court fees was made during the month of July 2023 in the State of

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Date of e-payment of Court fee
1	2	3	4	5	6	7	8
1	x	x	x	x	x	x	x

Form 3

List of cases in which Electronic Service of Process has taken place during the month of July 2023 in the

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Date of Electronic Service of Process
1	2	3	4	5	6	7	8
1	x	x	x	x	x	x	x

Form 4**List of total no. of cases randomly allocated during the month of July 2023 in the State of Bihar**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	2	3	4	5	6	7
1	x	x	x	x	x	x

Form 5**List of cases in which Case Management Hearing was held during the month of July 2023 in the State of Bihar**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Date of case Management Hearing
1	2	3	4	5	6	7	8
1	x	x	x	x	x	x	-

Form 6

Contested Commercial Cases disposed of during the month of July 2023 in the State of Bihar

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Date for Disposal (Contested /Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	X	X	0	X	X	X	X	X	X	X	x	x	x

Form 7

Summary of Commercial Cases during the month of July 2023 in the State of Bihar

Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed of during the month	Total number of cases pending at the end of the month
I	II	III	IV	V	VI	VII
1	Commercial Court of Civil Judge (Senior Division)	Aurangabad	5	0	0	5
		Begusarai	120	0	0	120
		Buxar	1	0	0	1
		Darbhanga	1	0	0	1
		Gopalganj	1	0	0	1
		Kaimur at Bhabhua	1	0	0	1
		Katihar	0	6	0	6
		Kishanganj	55	26	0	81
		Munger	1	0	0	1
		Muzaffarpur	0	2	0	2
		Nawada	1	0	0	1
		Patna	6	5	1	10
		Saran (Chapra)	10	0	0	10
2	Commercial Court of District Judge	Begusarai	1	0	0	1
		Madhubani	1	0	0	1
		Muzaffarpur	52	3	5	50
		Nalanda (Biharsharif)	1	0	0	1
		Patna	29	0	0	29
		Purnea	1	0	0	1
		Rohtas (Sasaram)	1	0	0	1
3	District Judge (Appellate Court)	X	0	0	0	0